

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) No.456/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th September 2017, 10.30 A.M

Name of the Company	Shyamal Kumar Chakraborty -Vs- Stesalit Limited.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

25. ~~Navneet~~ Navneet Lal

Respondent

Navneet Lal

25. Sushobh Chakraborty

Petitioner

23/9/17
Sushobh Chakraborty

ORDER

Ld. Counsel for the petitioner and the respondent are present.

Ld. Counsel for the respondent filed Vakalatnama which may be taken on record. Ld. Counsel for the respondents made a request that time may be given for filing reply. Prayer is allowed. Reply may be filed within 7 days with a copy in advance to the opposite party.

List the mater on 06/10/2017 for hearing.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)